### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION No. 1970 TO BE ANSWERED ON 29.11.2019

#### **Mangrove Forests**

#### 1970. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the increase, if any, in the Mangrove forests in Andhra Pradesh as compared to other States like Telangana especially in view of the increasing health problems faced by people especially in regions like Amravathi which is emerging as capital of Andhra Pradesh; and
- (b) the details of the allocation of funds/sanction of funds in Andhra Pradesh during the last three years and the current year for increasing mangrove forests and the results achieved therein, district-wise?

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) As per the records available with the Ministry and according to the India State of Forest Report (ISFR) 2017, published by the Forest Survey of India, the mangrove cover in Andhra Pradesh has increased by 37 sq. km. in year 2017 as compared to the mangrove cover assessed in year 2015. Details of the mangrove cover in other States are as follows:

(Area in sq. km.)

State/UT	Assessment Year					
	2015	2017	Change w.r.t. ISFR			
			2015			
Andhra	367	404	37			
Pradesh						
Goa	26	26	0			
Gujarat	1107	1140	33			
Karnataka	3	10	7			
Kerala	9	9	0			
Maharashtra	222	304	82			
Odisha	231	243	12			
Tamil Nadu	47	49	2			
West Bengal	2106	2114	8			
A&N Islands	617	617	0			
Daman & Diu	3	3	0			
Puducherry	2	2	0			
Total	4740	1 4921	181			

Further, there are no mangrove forest exists in the Telangana State. In addition, Amravathi is not an identified mangrove site for development of mangroves and there are also no mangrove forests exists.

(b) During 2016-17, an amount of ₹83.10 Lakh has been released to the State Government of Andhra Pradesh for conservation and development of mangroves. This amount has been carry forwarded during the financial year 2017-18 due to non-utilization during 2016-17. No funds have been released during the financial year 2018-19 and 2019-20 due to non-convened of the State Level Steering Committee (SLSC) meeting by the State Government of Andhra Pradesh. Districtwise details of the funds sanctioned and released during the last three years are as follows:

Districts	2016 -2017		2017 -2018	2018-2019	2019-2020
	Amount	Amount			
	Sanctioned	Released			
East Godavari	₹1,01,00,000	₹60,60,000	Carry	-	ı
(Coringa)			forwarded		
Krishna	₹37,50,000	₹22,50,000	from 2016-17	-	ı
Total	₹1,38,50,000	₹&3,10,000		-	-

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